

(c) The purchase of such equipments from foreign countries is governed by the Technology Policy Statement and the import policy which is issued every year. The import policy for 1985-86 is under formulation.

Development of Transport and Communication During Seventh Plan

2447. SHRI CHITTA MAHATA : Will the Minister of PLANNING be pleased to state :

(a) whether Government propose to take some progressive steps for the development of transport and communication in the country during the Seventh Five Year Plan; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) and (b). The Seventh Five Year Plan is still under preparation. However, the Plan approach to Transport and Communication was indicated in the document on the "Approach to the Seventh Five Year Plan" which was laid on the Table of Lok Sabha on the 30th July, 1984.

Lien in Parent Department After Joining Nationalised Banks

2448. SHRI JITENDRA PRASADA : Will the PRIME MINISTER be pleased to state :

(a) whether persons joining nationalised banks such as Syndicate Bank, Oriental Bank of Commerce etc. as Hindi Officers with less than 10 years Government service are allowed to keep lien in their parent office so as to allow them to avail themselves of pensionary benefits;

(b) if so, whether persons selected as such with more than 10 years Government service are not allowed to retain their lien for this purpose;

(c) if so, the justification therefor; and

(d) the action being taken by Government to allow such persons with 13-14 years Government service to keep lien in their parent office so that they may also avail themselves of the pensionary benefits ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO) : (a), (b), (c) & (d) Nationalised banks are treated as autonomous bodies controlled and financed wholly or substantially by the Central Government for the purpose of grant of prorata retirement benefits to the permanent Central Government employees, who take up appointments in the banks with proper permission and are subsequently absorbed therein with the approval of their parent Department. As per the existing instructions issued by the Government, permanent Government servants, who take up appointments in autonomous bodies, may be allowed to retain their lien in the parent cadre for a specified, period, subject to certain conditions.

[Translation]

Biogas Plants in Maharashtra

2449. SHRI R.M. BHOYE : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government are making efforts to set up soon biogas plants in various States;

(b) if so, the details of the progress made in this regard so far; and

(c) the number of bio-gas plants set up in Maharashtra so far and the number of bio-gas plants proposed to be set up during the current financial year ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) to (c) Setting up of family type biogas plants as a part of 'National Project on Biogas Development' by the Government has been under implementation since 1981-82. Similarly community and institutional biogas plants of large sizes are also being established under a demonstration scheme for communities and institutions in various States including Maharashtra. Information indicating the State-wise achievement up to February, 1985 in respect of family type biogas plants for National Project on Biogas Development,